

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S.SHRIRAM LAND DEVELOPMENT INDIA PRIVATE LIMITED**

SL.	RELEVANT PARTICULARS	DETAILS
1.	Name of corporate debtor	Point Developers Private Limited
2.	Date of incorporation of corporate debtor	22.12.2011
3.	Authority under which corporate debtor is incorporated / registered	ROC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2011PTC213880
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No.505,Businesspoint,DK Sandhu Marg, Chembur, Mumbai, Maharashtra, India – 400071
6.	Date of closure of Insolvency Resolution Process	02.09.2025
7.	Liquidation commencement date of corporate debtor	23.09.2025 (Order received on 30.09.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Umesh Balam Sonkar IBBI/IPA-001/IPP-02619/2021-2022/14043
9.	Address and e-mail of the liquidator, as registered with the Board	10,Om Shanti CHS, Plot No. 8/10/12,Road No. 4.Sector -11,New Panvel – 410206, E-Mail: rosonkar1603@gmail.com Office
10.	Address and e-mail to be used for correspondence with the liquidator	No.25, 146-B, Chikhal House,3rd floor, Princess street, Kalbadevi, Mumbai -400002 E-mail: point.liquidation1@gmail.com
11.	Last date for submission of claims	31.10.2025

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of **the Point Developers Private Limited on 23.09.2025** (Order received on 30.09.2025).

The stakeholders of **Point Developers Private Limited** are hereby called upon to submit their claims with proof on or **before 31.10.2025**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

**Sd/- Umesh Balam Sonkar,
Liquidator**

**Point Developers Private Limited (In Liquidation)
IBBI/IPA-001/IPP-02619/2021-2022/14043**

Date: 01.10.2025

Place: Mumbai

AFA Valid Up to 31.12.2026